



**INTELLECTUAL
PROPERTY INDIA**

PATENTS/
DESIGNS/TRADEMARKS/
GEOGRAPHICAL
INDICATIONS.



सत्यमेव जयते

Government of India

Office of The Controller General
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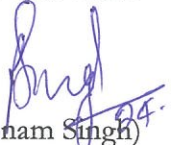
No. CGPDTM-12014/1/2020-CGOFFICE/ 56

Date: 24.09.2021

OFFICE ORDER

In pursuance to Ministry's letter No. 2(9)/2018-Vig. dated 17.09.2021, Shri S. K. Pandey, Joint Registrar of Trade Marks & GI is appointed as part-time Chief Vigilance Officer (CVO) in the Office of the Controller General of Patents, Designs and Trade Marks, Mumbai for a period of three years from the date of assumption of charge. He will discharge the function of part-time CVO along with his existing duties.

This issues with the approval of the Controller General of Patents, Designs and Trade Marks.


(Poonam Singh) 24-9-21
Director

To,

Shri S. K. Pandey, Joint Registrar of TM & GI
Trade Marks Registry, Mumbai

Copy to:

1. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce and Industry, Department for promotion of Industry and Internal Trade, Udyog Bhavan, New Delhi, with reference to Ministry's letter No. P-24039/116/2018-IPR-I dated 21.09.2021.
2. The Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Head of Office, Trade Marks Registry, Ahemdabad, Chennai, Delhi, Kolkata and Mumbai.
4. Head of Office, PIS/RGNIIPM, Nagpur.
5. Head of Office, Geographical Indication Registry, Chennai.
6. Head of Office, Copyright Office, Delhi.
7. IT Section – for uploading on the official website.
8. Office Order File.
9. Guard File.